NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 7
ALLAHABAD BENCH

CA NO. 35/2020 IN CP NO. (IB) 223/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2020 AT 11:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SANTOSH KUMAR SHUKLA & ORS. V/S SUPRIYO KUMAR CHAUDHARY (RP OF JVL AGRO INDUSTRIES LTD.)

SECTION : 60(5) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. K.N. RAI ALONGWITH SH. VIJAY KUMAR RAI, ADVS.

COUNSEL FOR RESPONDENT : SH. YASH TANDON, ADV.

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The matter was taken up today through Video Conferencing at 12:30 PM.

Heard Sh. K.N. Rai alongwith Sh. Vijay Kumar Rai, Advocates for the Applicant and Sh. Yash Tandon, Advocate for the Respondent through video conferencing.

Perusal of the order of this Court dated 20.08.2020, shows that the direction was issued for listing of the present matter alongwith CA No. 26/2020.

However, the said CA has not been listed today. Accordingly put the case alongwith CA No. 26/2020 on the next date of listing.

Put up on 3rd November, 2020 before the Regular Court/ Video Conferencing

— Sd —

Dated : 29.09.2020

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md.Zaid
(Stenographer)